

SHRI V. K. DHAGE: I have not seen a copy of that reply. Is the Prime Minister placing the reply now or has it already been placed?

SHRI JAWAHARLAL NEHRU: Well, Sir, if I have not already done so—I am not sure—I will do so here and now. [Placed in Library. See No. LT-735/58.]

SHRI V. K. DHAGE: I wanted to ask certain supplementary questions . . .

Mr. CHAIRMAN: Your question was about Pakistan's objection to the announcement made by India with regard to the integration of services in Kashmir with the rest of India. To that question the reply has already been given. You are now raising another question.

SHRI V. K. DHAGE: No, Sir. Out of that question itself . . .

Mr. CHAIRMAN: You referred only to this announcement . . .

SHRI V. K. DHAGE: Sir, along with the objection that they have taken, they have also charged the Government of India with having done something. I want to know as to whether the Government of India has replied to that. In the letter of the Pakistan Government there are several things mentioned. They continuously keep on charging us with certain violations. I would like to know whether the Prime Minister has denied those charges, and whether we have also stated that the Pakistan Government has been encouraging certain sabotage and subversive activities in the Kashmir area.

SHRI JAWAHARLAL NEHRU: In this particular letter—I haven't got every bit of it—I think we have dealt with this specific charge made. But in our subsequent letter we have dealt with a wider issue, and some kind of correspondence goes on, and there is nothing very unusual about it. We send any number of letters through our representative to the Security Council, and the Pakistan Government

does likewise. We cannot, in every letter, state our entire case, because that was stated in the course of a twelve-hour speech by our representative there last year.

SHRI JASWANT SINGH: Is it not true, Sir, that these letters have already appeared in the press?

SHRI JAWAHARLAL NEHRU: I believe so, Sir.

SHRI V. K. DHAGE: Sir, the point is that the Pakistan Government has been carrying on some propaganda by addressing certain letters and giving them publicity. Therefore I would like to know as to what the Government of India thinks in regard to counteracting that kind of propaganda.

SHRI JAWAHARLAL NEHRU: As I said, Sir, it is true that the Pakistan Government carries on this kind of propaganda. If I may say so, quite recently, or in the last three or four days, the type of propaganda that is issued from Pakistan is even more amazing and virulent than previously. What does the hon. Member expect us to do to clear up everything? Of course, we cannot use the same language I hope he will not like us to do that. All that we can do is to try to correct the false statements made by them.

\*158. [The questioner (Moulana M. Faruqi) was absent. For answer, vide col. 1417 infra.]

#### MOVEMENT OF GOVERNMENT OFFICES OUTSIDE DELHI

\*159. SHRI M. P. BHARGAVA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the names of the offices which have so far been moved out of Delhi with a view to relieving congestion in Delhi?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): A statement indicating the names of the offices proposed to be moved out of Delhi

has already been laid on the Table of the Rajya Sabha on the 24th April, 1958. Arrangements are in progress for fixing up accommodation for these offices at the places to which they are to be moved and it is expected that the move will commence during May-June, 1958.

**SHRI AMOLAKH CHAND:** May I know, Sir, how many offices are to be shifted in May and June this year? Is there any programme about shifting these offices? Are all these offices to be shifted only between May and June?

**SHRI ANIL K. CHANDA:** As indicated in the answer, the process will begin in May and June. It may not be possible for us to move all the offices at the same time, because there is shortage of residential accommodation in the towns.

**SHRI AMOLAKH CHAND:** To which places these offices are going to be shifted first?

**SHRI ANIL K. CHANDA:** Nagpur is the first place where we want to shift some offices, and also Jaipur.

**SHRI M. P. BHARGAVA:** May I know, Sir, the offices for which alternative accommodation has been arranged outside Delhi?

**SHRI ANIL K. CHANDA:** The list has already been supplied on the 24th of April. There are twelve offices, Sir.

**SHRI JASWANT SINGH:** What are the criteria for shifting these offices? The hon. Minister mentioned Jaipur as one of the places. But already there is so much congestion, and even the Rajasthan Government cannot find a place there. So, I would like to know as to what is the basis for shifting the Central Government offices to Jaipur at least?

**SHRI ANIL K. CHANDA:** Obviously, Sir, we cannot move any office out of Delhi and take it to some town or to

any State unless the State Government concurs. As a matter of fact, we first contacted the States concerned and got their consent. Jaipur is a place where office accommodation to the extent of 7,500 square feet has been made available, and the Salt Commissioner's office is moving out there.

**SHRI V. PRASAD RAO:** Sir, so many offices have of late moved from Nagpur to Bhopal, Gwalior and other places. But the hon. Minister has said that there is no residential accommodation at Nagpur and also there is no office accommodation there.

**SHRI ANIL K. CHANDA:** Sir, this is something which is not for me to answer, because the State Government concerned has informed us that the residential units available at Nagpur would be about 25 bungalows and 50 staff quarters. We require 60 officers' quarters, 1,000 for the staff and 400 for Class IV servants.

**SHRI AMOLAKH CHAND:** May I know, Sir, the space available in Gwalior and Ajmer?

**SHRI ANIL K. CHANDA:** In Gwalior, it is expected that office accommodation to the extent of about 40,000 square feet would be available, and ten bungalows. As against that, our requirement would be about 60,000 square feet.

**SHRI MAHESWAR NAIK:** May I know, Sir, whether the I.A.S. Training School is also being shifted to Mussoorie, and also whether it is a fact that no accommodation is available at Mussoorie for the location of this school?

**SHRI ANIL K. CHANDA:** Yes, Sir, the I.A.S. Training School is moving out to Mussoorie. There has been no Government building offered to us. But we are negotiating with a private party—the Charleville Hotel—for acquiring that property.

**SHRI MAHESH SARAN:** Is it a fact that the Custodian-General's office is being shifted to Mussoorie?

**SHRI MEHR CHAND KHANNA:** I can only say that the Custodian-General's office is being moved from Delhi to an outside place, but whether it is going to Mussoorie, Gwalior, Jaipur or to any other place, I cannot say that off-hand.

**SHRI MAHESH SARAN:** May I know, Sir, whether it is proper that these subordinate officers should be sent to all these inconvenient places, especially when this office would be continuing only for a short period?

**SHRI MEHR CHAND KHANNA:** We are looking into this question, and the office of the Custodian-General, I believe, is likely to go on for a year or so more. It is not going to be closed tomorrow. And we have also gone into the question of inconvenience. It may be caused to a particular class of persons in Delhi. But as far as the Custodian-General's office is concerned, it caters to the litigants from the whole of India. I do not think that that is going to make any difference.

**DR. RAGHUBIR SINH:** May I know why Jaipur was preferred to Ajmer for moving the Salt Commissioner's Office?

**SHRI ANIL K. CHANDA:** It is a question of the quantum of accommodation that is available. It may be that in Ajmer we have more accommodation whereas in Jaipur we have less accommodation and a smaller office is moving out to Jaipur.

**SHRI V. PRASAD RAO:** May I know whether any other State Governments have offered buildings and sites if offices are shifted to their places?

**SHRI ANIL K. CHANDA:** So far as State Governments are concerned it is only from Nagpur we have received the offer and also Jaipur as I indicated and Simla is also in the picture but we have been told that private

office accommodation which belonged to the former native States might be available.

\*160. [The questioner (Shrimati Yashoda Reddy) was absent. For answer, vide col. 1417 infra.]

**PROPAGANDA FOR THE USE OF VANASPATI OIL IN "BAL BHARATI"—A CHILDREN'S MAGAZINE**

\*161. **SHRI JUGAL KISHORE:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether propaganda for the use of 'Dalda' by children for energy made in the March, 1958 issue of 'Bal Bharati' has been done on behalf of the Dalda manufacturers; and

(b) if so, what benefit Government derive from such propaganda for the use of Vanaspati Oil?

**THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN):** (a) and (b). The issue of *Bal Bharati* referred to by the Hon'ble Member contains an advertisement inserted by Hindustan Lever Limited, along with other advertisements. Therefore, no question of propaganda by Government arises. There is no bar to accepting advertisements of Vanaspati products.

**SHRI JUGAL KISHORE:** May I know whether the same advertisement is repeated in the April issue of *Bal Bharati*?

**SHRI G. RAJAGOPALAN:** They have given the advertisement and we accept it. It is our policy to accept advertisements. And as long as Vanaspati is not banned as an unhealthy thing we have to accept advertisements.

**SHRI JUGAL KISHORE:** May I know whether the Government is desirous that children should use dalda in preference to pure desi ghee?